

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE 4/2014-15(Purchase Cell)

Sealed tenders with samples are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops or institutions and requisite experience for supply of liveries and misc. items as also financial capacity to execute the orders for supply of following articles on purchase:-

A. For Summer Uniform	
Name of the Articles	Total expected requirement
White Terri cotton cloth	1932.60 mtrs.
Khaki Terri cotton cloth	408 mtrs.
Poplin	73.10 mtrs.
Rubia	34 mtrs.
Sari	34pcs.
Malmal	5445 mtrs. (18mtrs X 268 than + 9mtr X 1 than
B. Shoes, Socks, Brush ,Polish, etc.	
Shoes (Black)	87 pairs
Socks	858 pairs.
Ladies Socks	34 pairs
Shoe Brush	446 pcs.
Shoe Polish	446pcs.

C. Golden Kullah, Brass Button with ring, etc.	
Brass button with ring etc.	315 Dozens
Golden Kullah with eyelet	302pcs.
Round Brash Badge of P.H.C.	50 pcs.
D. Lether Belt, Badge & Driver Cap	
Lether Belt	87 pcs.
Shoulder Badge	87 pcs.
Driver Cap	87 pcs.
E. For Winter Uniform with accessories	
Red woolen cloth	182.75 mtrs.
Khaki woolen cloth	18mtrs.
Navy blue woolen cloth	130.75 mtrs.
Lining Cloth	245mtrs.
Golden Jhalar	36 mtrs.
Golden lace(1.6")	133 mtrs.
Golden Lace(0.6")	212.5 mtrs.
Narrow Lace	595mtrs.
F. <u>Sweter, Blanket, Rain coat, Umbrella</u>	
Gents Sweater	446 Pcs.(Gents-429 +Ladies17)
Blanket	209pcs.
Ladies Shawl	8 Pc.
Rain Coat	446 pcs. (Gents-429 +Ladies17)
Umbrella	35 pcs. or As per requirement.
G. Misc. Articles	
Duster (Flannel or Microfiber) (36"x36")	372 pcs.
Duster (cotton) (36"x36")	1758 pcs

The tender in sealed cover with samples and all requisites must reach this Court within three weeks from the date of publication. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

- (i) The material/ articles should be in good condition of specified specification having the original packing intact as per samples.
- (ii) The rate quoted in tender should be inclusive of all taxes.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in triplicate at the time of supply of articles.
- (v) The Court reserve the right to accept or reject any or all quotations.
- (vi) Copy of latest Income Tax return/ Sale tax clearance Certificate, Sales tax registration Certificate, VAT Number and PAN be furnished along with the tender.
- (vii) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (viii) An earnest money of 5% of purchase value in the form of Bank Draft in favour of the Registrar General, Patna High Court will also be required to be deposited in the Court which is refundable at the time of final deal.
- (ix) The successful bidder shall supply the articles for a minimum period of one year on the approved rate which may be extended for a further period of one year, if agreed bilaterally.
- (x) The quantity of the articles may be increased or decreased as per the requirement.
- (xi) The supply order may be given on quarterly basis or as per the requirement of the court.
- (xii) For detail information, please visit Court's Website:- <http://patnahighcourt.bih.nic.in>.


23.7.15
Registrar (Estt.)

Patna High Court.